

By E-Mail / SPEED POST

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-5/2020/7095/A

From :- Shri Romen Baruah,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
The District & Sessions Judge,
Sivasagar.

Dated Guwahati the 31st July, 2023.

Sub: **Permission to visit Bhutan.**

Ref:- Your letter No. letter No. DJSV/STDR/F-5/2023/4944 dated 25.07.2023.

Sir,

With reference to your letter on the subject cited above, I am directed to inform you that Smti C. Goswami, Munsiff No. 1 cum JMFC, Sivasagar, has been granted permission to visit Bhutan from 22.10.2023 to 28.10.2023, **during Court holidays.**

Thanking you.

Yours faithfully,

Sd/-

REGISTRAR (VIGILANCE)

Memo No. HC. VII-05/2020/7096-7097/A dated. 31.07.2023

Copy to :

1. Smti C. Goswami, Munsiff No. 1 cum JMFC, Sivasagar .
2. ✓ The Project Manager, Gauhati High Court, Guwahati for information with request to send the letter by E-Mail to the officer concerned.

REGISTRAR (VIGILANCE)